

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.19 of 2014, IA No.34 of 2014 & IA No.58 of 2014 in
Appeal No.14 of 2014**

Dated: 01st May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. Appellant (s)
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet for BPCL
Ms. Prachi V. Sharma

Counsel for the Respondent(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Piyush Joshi,
Ms. Sumiti Yadava and
Ms. Meghana Chandra for SGL
Mr. Prashant Bezboruah and
Ms. Sonali Malhotra for PNGRB
Mr. Ramji Srinivasan, Sr. Adv.,
Mr. Ankit Jain,
Ms. Iti Aggarwal for R-2, GAIL

Order

We have heard Mr. Gopal Jain, Learned Senior Counsel for the Respondent.
Post the Appeal for further hearing on **13.05.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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